

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/28/2016

NAME OF THE PETITIONER : Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S) : Archana Spinners Pvt Ltd & 5 others

UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Petitioner. Ld. Counsel Ms. Saranya from the office of Ld. Counsel Mr. Karthik Seshadri for the Respondent.

In this case the Counsel for the Respondent sought short adjournment as the Sr. Counsel is held up in another hearing.

Post the matter for **physical hearing on 26.06.2024 at the request of the parties.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk